



\$~R-9

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO 206/2004**

NIRMAL BHATLA & ORS.

..... Appellants

Through: Mr. Sudhanshu Batra, Senior
Advocate with Mr. Bhuvan
Ghughnani and Ms. Suditi Batra,
Advocates.

versus

STATE & ORS.

..... Respondents

Through: Mr. B.K. Sood, Advocate for R-2.

CORAM:

HON'BLE MR. JUSTICE NAJMI WAZIRI

ORDER

%

27.08.2020

The hearing was conducted through video conferencing

1. At joint request, renotify on 08.10.2020.
2. The order be uploaded on the website forthwith. Copy of the order be also forwarded to the counsels through email.

NAJMI WAZIRI, J

AUGUST 27, 2020

AB